

## BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

### TWENTY SECOND REPORT

(Presented on 24-11-1992)

The Business Advisory Committee held a sitting on Tuesday, the 24th November, 1992.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- |   |           |
|---|-----------|
| (1) The Central Agricultural University Bill, 1992.<br>( <i>Consideration and Passing</i> )   | 2 hours   |
| (2) The Citizenship (Amendment) Bill, 1992.<br>( <i>Consideration and Passing</i> )   | 1 hour    |
| (3) The Advocate (Amendment) Bill, 1992.<br>( <i>Consideration and Passing</i> )  | 1 hour    |
| (4) The Sick Industrial Companies (Special Provisions) Amendment Bill, 1992, as passed by Rajya Sabha.<br>( <i>Consideration and Passing</i> )      | 3 hour    |
| (5) Discussion on the Statutory Resolution seeking disapproval of the Essential Commodities (Special Provisions) Ordinance, 1992.                   | } 2 hours |
| (6) The Essential Commodities (Special Provisions) Amendment Bill, 1992. ( <i>Replacing the Ordinance</i> )<br>( <i>Consideration and Passing</i> ) |           |
| (7) The Passports (Amendment) Bill, 1992.<br>( <i>Consideration and Passing</i> )   | 1 hour    |

3. The Committee also recommend that discussion under Rule 193 regarding Government's decisions about fertilizer prices and import of wheat may be taken up on Wednesday, the 25th November, 1992 at 2 P.M.

NEW DELHI;  
November 24, 1992  
Agrahayana 3, 1914 (Saka)

SHIVRAJ V. PATIL  
Chairman,  
Business Advisory Committee.